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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/408/ (IB)/2017
NAME OF THE PETITIONER(S) : AKMG ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : OGUN STEEL SYSTEM PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. N. THOUSIF MOHAMMED
2. ARAVIND SUBRAMANIAM

N. THOUSIF MOHAMMED
COUNSEL FOR
APPLICANT /
PETITIONER

N. Thousif Mohammed

ORDER

Shri N Thousif Mohammed, counsel for applicant present. No representation on behalf of respondent. Counsel for applicant prayed time for submitting arguments as his senior counsel could not attend before the Tribunal today. He is directed to inform counsel for respondent about the next date of hearing for their appearance and submissions. Put up on 10.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)